

ITEM NO.4

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 11-02-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) : Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Criminal Appeal No(s). 865-866/2023

Earlier Ld. Counsel for the sole respondent in C.A. No.865-866/2023 has been designated as Senior Advocate. Service of alternative arrangement notice is complete, but none has entered appearance.

Criminal Appeal No(s). 867/2023

Ld. Counsel for the Appellant has failed to file proof of publication with regard to service on the sole respondent, despite the grant of last opportunity.

Photocopies of original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the Ld. Counsel for the parties.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

SUJATA SINGH
Registrar

pm